

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :12-01-2026

Date : 12.01.2026

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
76/2026	12.01.2026	BLAPL-10909/2025	SARBESWAR SAHOO	C.O.		Order Dtd. 2026-01-08	
77/2026	12.01.2026	BLAPL-10960/2025	N SAHOO	C.O.		Order Dtd. 2026-01-08	BAIL-2
78/2026	12.01.2026	BLAPL-13103/2025	MANGU NANDY	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	BAIL-2
79/2026	12.01.2026	ABLAPL-4344/2024	SK PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
80/2026	12.01.2026	ABLAPL-774/2025	MD BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
81/2026	12.01.2026	ABLAPL-12860/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-1
82/2026	12.01.2026	ABLAPL-14566/2025	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
83/2026	12.01.2026	ABLAPL-77/2026	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
84/2026	12.01.2026	ABLAPL-84/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
85/2026	12.01.2026	ABLAPL-87/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
86/2026	12.01.2026	ABLAPL-88/2026	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
87/2026	12.01.2026	ABLAPL-97/2026	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-2
88/2026	12.01.2026	ABLAPL-99/2026	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-2
89/2026	12.01.2026	ABLAPL-8151/2024	G ROUTT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	BAIL-1
90/2026	12.01.2026	ABLAPL-89/2026	BK DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
91/2026	12.01.2026	ABLAPL-105/2026	MM NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
92/2026	12.01.2026	ABLAPL-	P BEHERA	C.O.	COURT NO.	Order Dtd. 2026-01-09	BAIL-1

		117/2026			17		
03/2026	12.01.2026	ABLAPL-130/2026	AP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-2
04/2026	12.01.2026	ABLAPL-149/2026	AMIT KUMAR PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-2
05/2026	12.01.2026	ABLAPL-5261/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
06/2026	12.01.2026	WP (C) - 392/2026	S.C.PANI	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
07/2026	12.01.2026	ABLAPL-98/2026	PK LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-2
08/2026	12.01.2026	CRLREV-560/2024	B.K.PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	
09/2026	12.01.2026	ABLAPL-93/2026	PK LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
00/2026	12.01.2026	ABLAPL-78/2026	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
01/2026	12.01.2026	ABLAPL-81/2026	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-2
02/2026	12.01.2026	ABLAPL-4288/2024	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-1
03/2026	12.01.2026	ABLAPL-96/2026	B BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
04/2026	12.01.2026	ABLAPL-71/2026	M M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
05/2026	12.01.2026	WP (C) - 37791/2025	R.R.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	
06/2026	12.01.2026	ABLAPL-9443/2025	R.R.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
07/2026	12.01.2026	CRLMC-67/2026	BISWAJIT MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
08/2026	12.01.2026	ABLAPL-95/2026	B R MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-2
09/2026	12.01.2026	BLAPL-11026/2025	SWAGAT KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-2
10/2026	12.01.2026	BLAPL-10920/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
11/2026	12.01.2026	WP (C) - 36533/2025	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	WRIT BRANCH-2
12/2026	12.01.2026	WP (C) - 36438/2025	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	WRIT BRANCH-5

15/2026	12.01.2026	WP (C) - 37278/2025	PARSURAM PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-03-23	
16/2026	12.01.2026	WP (C) - 36442/2025	KSHITISH	C.O.	COURT NO. 21	Order Dtd. 2026-01-08	WRIT BRANCH-6
18/2026	12.01.2026	WP (C) - 37325/2025	M MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-24	WRIT BRANCH-2
19/2026	12.01.2026	WP (C) - 37445/2025	S R SETHI	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	WRIT BRANCH-3
21/2026	12.01.2026	WP (C) - 37237/2025	N SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
22/2026	12.01.2026	WP (C) - 34563/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-24	WRIT BRANCH-1
23/2026	12.01.2026	WP (C) - 32363/2025	NIRANJAN MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	WRIT BRANCH-2
24/2026	12.01.2026	CRP- 21/2024	S K DASH	C.O.	COURT NO. 14	Order Dtd. 2026-02-26	CIVIL REVISION
25/2026	12.01.2026	CRLREV- 15/2024	BIBEKANANADA MAHAPATRA	C.O.	COURT NO. 14	Order Dtd. 2026-01-06	CRIMINAL REVISION
27/2026	12.01.2026	WP (C) - 5592/2021	ASHOK KUMAR BEHERA	C.O.	COURT NO. 14	Order Dtd. 2026-01-08	WRIT BRANCH-8
29/2026	12.01.2026	WP (C) - 37770/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-24	WRIT BRANCH-2
31/2026	12.01.2026	WP (C) - 121/2026	S K MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
32/2026	12.01.2026	WP (C) - 296/2026	SRINIBASHA MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
33/2026	12.01.2026	WP (C) - 324/2026	ULLASH DAS	C.O.	COURT NO. 21	Order Dtd. 2026-03-25	
34/2026	12.01.2026	WP (C) - 27583/2025	H K BHOL	C.O.	COURT NO. 21	Order Dtd. 2025-10-14	WRIT BRANCH-4
35/2026	12.01.2026	WP (C) - 27564/2025	H K BHOL	C.O.	COURT NO. 21	Order Dtd. 2025-10-14	WRIT BRANCH-8
36/2026	12.01.2026	WP (C) - 13190/2025	KARTIK CHANDRA MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
37/2026	12.01.2026	WP (C) - 489/2026	GANESH CHANDRA JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
38/2026	12.01.2026	WP (C) - 490/2026	GANESH CHANDRA JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
39/2026	12.01.2026	WP (C) - 493/2026	GANESH CHANDRA JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	WRIT BRANCH-6

40/2026	12.01.2026	WP (C) - 497/2026	GANESH CHANDRA JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
41/2026	12.01.2026	WP (C) - 498/2026	GANESH CHANDRA JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
42/2026	12.01.2026	WP (C) - 502/2026	GANESH CHANDRA JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
43/2026	12.01.2026	WP (C) - 507/2026	GANESH CHANDRA JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
44/2026	12.01.2026	WP (C) - 496/2026	GC JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
48/2026	12.01.2026	WP (C) - 28428/2025	M. D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-6
49/2026	12.01.2026	WP (C) - 17427/2024	N. K. SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-08-07	WRIT BRANCH-1
51/2026	12.01.2026	WP (C) - 36493/2025	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-6
52/2026	12.01.2026	WP (C) - 36357/2025	A. B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	WRIT BRANCH-4
53/2026	12.01.2026	WP (C) - 37752/2025	A. B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	WRIT BRANCH-8
54/2026	12.01.2026	WP (C) - 303/2026	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
56/2026	12.01.2026	WP (C) - 327/2026	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-2)
57/2026	12.01.2026	WP (C) - 329/2026	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
58/2026	12.01.2026	WP (C) - 308/2026	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
60/2026	12.01.2026	WP (C) - 311/2026	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
61/2026	12.01.2026	WP (C) - 33156/2025	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-1)
62/2026	12.01.2026	WP (C) - 36511/2025	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-7

54/2026	12.01.2026	WP (C) - 33155/2025	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-2
55/2026	12.01.2026	WP (C) - 33142/2025	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-5
56/2026	12.01.2026	WP (C) - 33140/2025	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-2
57/2026	12.01.2026	WP (C) - 33135/2025	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-1)
58/2026	12.01.2026	WP (C) - 116/2026	J. K. PADHIARY	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
59/2026	12.01.2026	WP (C) - 277/2026	C. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
60/2026	12.01.2026	WP (C) - 37663/2025	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-8
61/2026	12.01.2026	WP (C) - 30712/2025	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-3)
63/2026	12.01.2026	WP (C) - 32045/2025	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
64/2026	12.01.2026	WP (C) - 32522/2025	H. K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-7
65/2026	12.01.2026	CMP- 2117/2025	D.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-03-11	
66/2026	12.01.2026	WP (C) - 772/2026	S. M. SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-01-09	WRIT BRANCH-4
67/2026	12.01.2026	WP (C) - 31164/2024	N. D. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	WRIT BRANCH-1
68/2026	12.01.2026	WP (C) - 36722/2025	G. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	WRIT BRANCH-8
69/2026	12.01.2026	CRLA- 467/2015	A K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	CRIMINAL APPEAL
71/2026	12.01.2026	WP (C) - 31880/2024	P. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-6
72/2026	12.01.2026	WP (C) - 32234/2025	A. B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISION BENCH-3)
73/2026	12.01.2026	CMP- 2037/2025	D.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-09	

84/2026	12.01.2026	WP (C) - 21078/2025	D. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-06	
85/2026	12.01.2026	CRLA-123/2018	M D BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	CRIMINAL APPEAL
86/2026	12.01.2026	CMP-162/2025	DEBASIS MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-11-28	
87/2026	12.01.2026	WP (C) - 36152/2025	U. P. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	
88/2026	12.01.2026	CMP-29/2026	M.BARAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	
89/2026	12.01.2026	WP (C) - 268/2026	B. M. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-01-07	WRIT BRANCH-3
90/2026	12.01.2026	CMP-30/2026	M.BARAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	
92/2026	12.01.2026	WP (C) - 250/2026	B. M. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-01-07	
93/2026	12.01.2026	FAO-527/2025	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	
94/2026	12.01.2026	WP (C) - 198/2026	B. M. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2026-01-07	
95/2026	12.01.2026	CONTC-6124/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	
96/2026	12.01.2026	WP (C) - 33165/2025	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-1)
97/2026	12.01.2026	WP (C) - 26897/2025	A. R. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-01-05	
98/2026	12.01.2026	CRLREV-449/2025	MADHUSMITA KANUNGO	C.O.	COURT NO. 23	Order Dtd. 2026-01-06	
99/2026	12.01.2026	CRLREV-548/2025	MADHUSMITA KANUNGO	C.O.	COURT NO. 23	Order Dtd. 2026-01-06	
00/2026	12.01.2026	WP (C) - 30308/2025	A. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-01-05	WRIT BRANCH (DIVISION BENCH-2)
01/2026	12.01.2026	TRP (C) - 428/2025	K.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-02-09	
03/2026	12.01.2026	WP (C) - 27460/2024	B. R. SENAPATI	C.O.	COURT NO. 16	Order Dtd. 2026-01-06	

04/2026	12.01.2026	JCRLA-105/2022	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2026-01-09	CRIMINAL APPEAL
05/2026	12.01.2026	CONTC-6315/2025	B.C.PANDA	C.O.	COURT NO. 5	Order Dtd. 2026-01-08	
06/2026	12.01.2026	FAO-448/2025	A.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
07/2026	12.01.2026	FAO-544/2025	N.K.SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
08/2026	12.01.2026	FAO-281/2025	N.K.SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-07-18	
09/2026	12.01.2026	CMP-891/2024	D.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	
10/2026	12.01.2026	WP(C) - 25313/2023	SURESH CH SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	WRIT BRANCH-8
12/2026	12.01.2026	CRLMC-2775/2025	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
13/2026	12.01.2026	CONTC-6041/2025	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
14/2026	12.01.2026	CRLMC-2/2026	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
15/2026	12.01.2026	CONTC-6040/2025	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
16/2026	12.01.2026	CRLMC-5105/2025	MS.HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
17/2026	12.01.2026	CRLMC-26/2026	STHITI PRAGYAN SUNANDINI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
18/2026	12.01.2026	CONTC-6039/2025	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
20/2026	12.01.2026	CRLA-1490/2025	P.K.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
21/2026	12.01.2026	CONTC-6038/2025	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	CONTEMPT
22/2026	12.01.2026	CRLMC-27/2026	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
23/2026	12.01.2026	WP(C) - 37725/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	WRIT BRANCH-3
24/2026	12.01.2026	CRLMC-	G.R.PATRA	C.O.	COURT NO.	Order Dtd. 2025-11-21	

		4868/2025			2 OLD		
25/2026	12.01.2026	WP (C) - 37413/2025	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	WRIT BRANCH-5
26/2026	12.01.2026	CRLMC- 4800/2025	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-19	
27/2026	12.01.2026	WP (C) - 37385/2025	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
29/2026	12.01.2026	WP (C) - 37366/2025	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
30/2026	12.01.2026	WP (C) - 233/2026	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
31/2026	12.01.2026	WP (C) - 230/2026	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-3
32/2026	12.01.2026	WP (C) - 36593/2025	D SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	WRIT BRANCH-4
33/2026	12.01.2026	WP (C) - 228/2026	S. M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
35/2026	12.01.2026	WP (C) - 36503/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	WRIT BRANCH-8
36/2026	12.01.2026	WP (C) - 34380/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
37/2026	12.01.2026	MACA- 1315/2017	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	MISC. APPEAL SEC.
38/2026	12.01.2026	MACA- 1315/2017	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	MISC. APPEAL SEC.
39/2026	12.01.2026	WP (C) - 28411/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-5
40/2026	12.01.2026	WP (C) - 16339/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-12	WRIT BRANCH-5
41/2026	12.01.2026	WP (C) - 437/2026	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	
42/2026	12.01.2026	WP (C) - 406/2026	PRAMOD KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	
43/2026	12.01.2026	WP (C) - 37750/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH-8

44/2026	12.01.2026	WP (C) - 284/2026	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	
45/2026	12.01.2026	WP (C) - 37681/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH-7
47/2026	12.01.2026	WP (C) - 37684/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH-3
48/2026	12.01.2026	WP (C) - 37711/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-3)
49/2026	12.01.2026	WP (C) - 37726/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	
50/2026	12.01.2026	WP (C) - 37773/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH-3
51/2026	12.01.2026	WP (C) - 37803/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	
52/2026	12.01.2026	ABLAPL- 125/2026	AK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	
54/2026	12.01.2026	ABLAPL- 12903/2025	SC DASH	C.O.	COURT NO. 1	Order Dtd. 2026-01-07	
55/2026	12.01.2026	ABLAPL- 8114/2024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	
57/2026	12.01.2026	ABLAPL- 147/2026	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	
58/2026	12.01.2026	ABLAPL- 136/2026	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-1
59/2026	12.01.2026	ABLAPL- 116/2026	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-2
60/2026	12.01.2026	ABLAPL- 111/2026	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
62/2026	12.01.2026	ABLAPL- 110/2026	HK DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-2
63/2026	12.01.2026	ABLAPL- 109/2026	JP BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
64/2026	12.01.2026	ABLAPL- 107/2026	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
65/2026	12.01.2026	ABLAPL- 15049/2025	AK ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	

57/2026	12.01.2026	ABLAPL-14680/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-2
58/2026	12.01.2026	ABLAPL-14676/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
59/2026	12.01.2026	ABLAPL-14254/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
60/2026	12.01.2026	ABLAPL-12122/2025	M DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-1
61/2026	12.01.2026	ABLAPL-8494/2025	BP TANGA	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-2
62/2026	12.01.2026	ABLAPL-1088/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
64/2026	12.01.2026	ABLAPL-4712/2024	ASWINI KUMAR MISHRA 3	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
65/2026	12.01.2026	ABLAPL-132/2026	HIMANSHU KUMR BHOL	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
67/2026	12.01.2026	CRLREV-1127/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	
68/2026	12.01.2026	ABLAPL-133/2026	HIMANSHU KUMR BHOL	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
68/2026	12.01.2026	ABLAPL-143/2026	CR KAR	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-1
69/2026	12.01.2026	ABLAPL-5028/2024	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
69/2026	12.01.2026	ABLAPL-5089/2024	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
69/2026	12.01.2026	ABLAPL-92/2026	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
69/2026	12.01.2026	ABLAPL-5027/2024	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-1
69/2026	12.01.2026	ABLAPL-101/2026	DEBASIS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
69/2026	12.01.2026	ABLAPL-142/2026	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-02-16	
70/2026	12.01.2026	WP (C) - 37228/2025	SAMEER KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	WRIT BRANCH-3
70/2026	12.01.2026	WP (C) - 314/2026	G. K. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-2)
70/2026	12.01.2026	WP (C) - 321/2026	G. K. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
71/2026	12.01.2026	CRLMC-5507/2025	NARENDRA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
72/2026	12.01.2026	WP (C) - 317/2026	G. K. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
73/2026	12.01.2026	WP (C) - 316/2026	G. K. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	

14/2026	12.01.2026	WP (C) - 310/2026	G. K. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
16/2026	12.01.2026	CRLMC-76/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
17/2026	12.01.2026	ABLAPL-102/2026	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-2
18/2026	12.01.2026	ABLAPL-3951/2024	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
20/2026	12.01.2026	ABLAPL-150/2026	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-2
28/2026	12.01.2026	WP (C) - 730/2026	P K PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
29/2026	12.01.2026	CRLMC-16/2026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
30/2026	12.01.2026	TRP (C) - 469/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2026-01-08	M.J.C.
31/2026	12.01.2026	ABLAPL-12678/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2026-01-09	
33/2026	12.01.2026	CRLREV-963/2025	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-06	
34/2026	12.01.2026	WP (C) - 34418/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-4
35/2026	12.01.2026	RPFAM-241/2025	DILLIP SAMAL	C.O.	COURT NO. 16	Order Dtd. 2026-01-08	
36/2026	12.01.2026	WP (C) - 37115/2025	M. R. BARIK	C.O.	COURT NO. 16	Order Dtd. 2026-01-09	
38/2026	12.01.2026	ABLAPL-5746/2024	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-01-08	BAIL-1
39/2026	12.01.2026	ABLAPL-5752/2024	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-01-08	
40/2026	12.01.2026	RPFAM-207/2025	J. D. MUDULI	C.O.	COURT NO. 16	Order Dtd. 2026-01-08	
41/2026	12.01.2026	ABLAPL-13186/2025	JUDHISTHIR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-11-25	
42/2026	12.01.2026	ABLAPL-6487/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
43/2026	12.01.2026	ABLAPL-6544/2024	J. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
44/2026	12.01.2026	WP (C) - 31164/2024	J. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	WRIT BRANCH-1
45/2026	12.01.2026	BLAPL-	A. MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-01-08	BAIL-2

		10963/2025			17		
47/2026	12.01.2026	ABLAPL-5793/2024	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
48/2026	12.01.2026	RPFAM-414/2025	P. K. JENA	C.O.	COURT NO. 16	Order Dtd. 2026-01-08	
54/2026	12.01.2026	WP (C) - 37227/2025	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-04-06	WRIT BRANCH-1
55/2026	12.01.2026	WP (C) - 36747/2025	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-04-06	WRIT BRANCH-6
56/2026	12.01.2026	WP (C) - 36744/2025	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-04-06	WRIT BRANCH-7
58/2026	12.01.2026	WP (C) - 241/2026	S. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	
59/2026	12.01.2026	WP (C) - 37693/2025	S. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	WRIT BRANCH-8
60/2026	12.01.2026	BLAPL-10887/2025	DP DASH	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	BAIL-2
62/2026	12.01.2026	WP (C) - 37697/2025	S. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-3)
63/2026	12.01.2026	BLAPL-12231/2025	SB DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-07	BAIL-2
64/2026	12.01.2026	WP (C) - 12/2026	S. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	
65/2026	12.01.2026	WP (C) - 37623/2025	S. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-2)
66/2026	12.01.2026	MACA-443/2018	SARAT SWAIN	C.O.	COURT NO. 16	Order Dtd. 2025-12-13	MISC. APPEAL SEC.
67/2026	12.01.2026	WP (C) - 37646/2025	S. K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-01-08	WRIT BRANCH-7
69/2026	12.01.2026	MACA-443/2018	J DEHURY	C.O.	COURT NO. 16	Order Dtd. 2025-12-13	MISC. APPEAL SEC.
70/2026	12.01.2026	WP (C) - 36548/2025	T. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2026-01-09	WRIT BRANCH-4
71/2026	12.01.2026	WP (C) - 295/2026	U. CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	

73/2026	12.01.2026	WP (C) - 37494/2025	J. C. BARAL	C.O.	COURT NO. 23	Order Dtd. 2026-04-06	WRIT BRANCH (DIVISION BENCH-2)
74/2026	12.01.2026	WP (C) - 35230/2025	S. P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	
75/2026	12.01.2026	WP (C) - 37140/2025	P. PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-03-23	
76/2026	12.01.2026	WP (C) - 37312/2025	P. PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-03-23	WRIT BRANCH-7
77/2026	12.01.2026	WP (C) - 37011/2025	P. PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-03-23	WRIT BRANCH-1
78/2026	12.01.2026	WP (C) - 33043/2025	S. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-08	
79/2026	12.01.2026	WP (C) - 35153/2025	P L MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-1
81/2026	12.01.2026	TRP (C) - 281/2025	A.K.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	M.J.C.
82/2026	12.01.2026	TRP (C) - 177/2025	A.K.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
83/2026	12.01.2026	TRP (C) - 462/2025	R.CH.ROUT	C.O.	COURT NO. 16	Order Dtd. 2026-03-02	
84/2026	12.01.2026	CRLMC- 5332/2025	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-17	
85/2026	12.01.2026	CRLMC- 111/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	CRIMINAL MISC
86/2026	12.01.2026	CRLMC- 109/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
87/2026	12.01.2026	CRLMC- 99/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
88/2026	12.01.2026	CRLMC- 97/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
89/2026	12.01.2026	CRLMC- 5606/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	
90/2026	12.01.2026	CRLMC- 5005/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-29	
91/2026	12.01.2026	CRLMC- 64/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
92/2026	12.01.2026	CRLMC- 72/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
93/2026	12.01.2026	CRLMC- 63/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
94/2026	12.01.2026	CRLMC- 61/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
95/2026	12.01.2026	WP (C) - 37382/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	
96/2026	12.01.2026	CRLMC-	G.SUNDARA	C.O.	COURT NO.	Order Dtd. 9999-12-31	

		87/2026			2 OLD		
97/2026	12.01.2026	CRLMC-5287/2025	K.S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-17	
98/2026	12.01.2026	CRLMC-116/2026	S.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
99/2026	12.01.2026	CRLMC-94/2026	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
00/2026	12.01.2026	CRLMC-4786/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-25	
01/2026	12.01.2026	CRLMC-36/2026	H.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
02/2026	12.01.2026	CRLMC-66/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	CRIMINAL MISC
03/2026	12.01.2026	CRLMC-10/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
04/2026	12.01.2026	CRLMC-74/2026	G.K.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
05/2026	12.01.2026	CRLMC-96/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
06/2026	12.01.2026	CRLA-238/2025	S.BARIK	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	
08/2026	12.01.2026	WP (C) - 36932/2025	B. K. PATI	C.O.	COURT NO. 3	Order Dtd. 2026-01-06	WRIT BRANCH-2
09/2026	12.01.2026	CMP-2129/2025	P. R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	
10/2026	12.01.2026	ABLAPL-135/2026	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-09	
11/2026	12.01.2026	ABLAPL-7141/2024	P. R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	BAIL-1
13/2026	12.01.2026	ABLAPL-5427/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-09	
14/2026	12.01.2026	ABLAPL-13483/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
15/2026	12.01.2026	ABLAPL-64/2026	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	BAIL-2
16/2026	12.01.2026	ABLAPL-119/2026	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	BAIL-2
17/2026	12.01.2026	ABLAPL-65/2026	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
18/2026	12.01.2026	ABLAPL-121/2026	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
19/2026	12.01.2026	ABLAPL-122/2026	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
20/2026	12.01.2026	ABLAPL-	A. MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-01-09	

		123/2026			17		
24/2026	12.01.2026	WP (C) - 337/2026	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
25/2026	12.01.2026	WP (C) - 494/2026	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	WRIT BRANCH-3
26/2026	12.01.2026	TRP (C) - 433/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-01-09	
27/2026	12.01.2026	RPFAM- 50/2025	DILLIP SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-01-09	
28/2026	12.01.2026	CRLMC- 3874/2025	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
30/2026	12.01.2026	WP (C) - 526/2026	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
31/2026	12.01.2026	ABLAPL- 113/2026	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
32/2026	12.01.2026	ABLAPL- 15073/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-05	BAIL-1
33/2026	12.01.2026	CRLMC- 83/2026	M.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
34/2026	12.01.2026	ABLAPL- 86/2026	AK JATI	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
42/2026	12.01.2026	ABLAPL- 1064/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
44/2026	12.01.2026	ABLAPL- 12346/2025	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	
52/2026	12.01.2026	WP (C) - 23575/2017	S.R.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	WRIT BRANCH-4
54/2026	12.01.2026	WP (C) - 23575/2017	G.C.JENA	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	WRIT BRANCH-4
56/2026	12.01.2026	WP (C) - 24255/2013	S.R.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	WRIT BRANCH-8
59/2026	12.01.2026	WP (C) - 14155/2013	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	WRIT BRANCH-5
60/2026	12.01.2026	WP (C) - 14448/2015	R.P.BHAGAT	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	WRIT BRANCH-3

76/2026	12.01.2026	RSA-277/2024	R.MALLICK	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	
77/2026	12.01.2026	RSA-9/2024	P.K.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-01-08	SECOND APPEAL
78/2026	12.01.2026	RSA-474/2023	B.BEHERA	C.O.	COURT NO. 9 OLD	Judgement Dtd. 9999-12-31	SECOND APPEAL
79/2026	12.01.2026	WP (C) - 15200/2015	J.P.KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-2)
80/2026	12.01.2026	CMP-211/2018	N.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2023-01-19	WRIT BRANCH-6
81/2026	12.01.2026	CRLA-31/2026	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2026-01-09	
82/2026	12.01.2026	CRLA-1245/2025	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2026-01-09	CRIMINAL APPEAL
83/2026	12.01.2026	CRLMP-1605/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2026-01-09	
84/2026	12.01.2026	CRLMP-1604/2025	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2026-01-09	
85/2026	12.01.2026	CRLMP-1608/2025	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 2	Order Dtd. 2026-01-09	
86/2026	12.01.2026	CRLMP-1613/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2026-01-09	
87/2026	12.01.2026	CRLMP-1618/2025	SATYABRATA SAHOO	C.O.	COURT NO. 2	Order Dtd. 2026-01-09	
88/2026	12.01.2026	WP (C) - 529/2026	S. K. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2026-02-13	
89/2026	12.01.2026	CRLMP-1727/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	
90/2026	12.01.2026	CRLMP-1739/2025	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	
91/2026	12.01.2026	CRLMP-1744/2025	M. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	
92/2026	12.01.2026	CRLMP-1749/2025	S. S. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	
93/2026	12.01.2026	TRP (C) - 309/2025	A. K. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	M.J.C.
94/2026	12.01.2026	RPFAM-	UJWALA	C.O.	COURT NO.	Order Dtd. 2026-01-08	

		241/2025	PRADEEP BAG		16		
05/2026	12.01.2026	CMP-1375/2025	N. C. SINHA	C.O.	COURT NO. 16	Order Dtd. 2026-01-06	
07/2026	12.01.2026	FAO-555/2025	N.K.SATAPATHY	C.O.	COURT NO. 16	Order Dtd. 2026-01-09	
08/2026	12.01.2026	WP (C) - 468/2026	P. K. JENA	C.O.	COURT NO. 16	Order Dtd. 2026-01-09	WRIT BRANCH-6
09/2026	12.01.2026	WP (C) - 34909/2025	B. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-1
00/2026	12.01.2026	WP (C) - 156/2026	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-8
01/2026	12.01.2026	WP (C) - 122/2026	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	
02/2026	12.01.2026	WP (C) - 10/2026	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	
03/2026	12.01.2026	WP (C) - 535/2026	A. K. SRICHANDAN	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-8
04/2026	12.01.2026	WP (C) - 773/2026	P. N. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-5
05/2026	12.01.2026	WP (C) - 344/2026	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-5
06/2026	12.01.2026	WP (C) - 375/2026	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-4
07/2026	12.01.2026	CRLMC-1/2026	S.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-08	
08/2026	12.01.2026	CRLMC-5688/2025	S.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-08	
09/2026	12.01.2026	WP (C) - 37301/2025	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	
10/2026	12.01.2026	CRLMC-5687/2025	S.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-08	
11/2026	12.01.2026	WP (C) - 17/2026	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	
12/2026	12.01.2026	WP (C) - 64/2026	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	
13/2026	12.01.2026	WP (C) - 245/2026	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-7
14/2026	12.01.2026	WP (C) -	N. K. ROUT	C.O.	COURT NO.	Order Dtd. 2026-01-09	

		251/2026			25		
15/2026	12.01.2026	WP (C) - 759/2026	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-2
16/2026	12.01.2026	WP (C) - 60/2026	S. MITRA	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	
17/2026	12.01.2026	WP (C) - 179/2026	S. MITRA	C.O.	COURT NO. 25	Order Dtd. 2026-01-08	
18/2026	12.01.2026	WP (C) - 388/2026	B. M. SARANGI	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-8
19/2026	12.01.2026	WP (C) - 447/2026	S. SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	
20/2026	12.01.2026	WP (C) - 264/2026	R. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-4
21/2026	12.01.2026	WP (C) - 472/2026	K. S. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-01-08	
22/2026	12.01.2026	WP (C) - 36910/2025	B. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-2)
23/2026	12.01.2026	WP (C) - 96/2026	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	
24/2026	12.01.2026	WP (C) - 37319/2025	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	
26/2026	12.01.2026	WP (C) - 25040/2023	D. RAY	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-5
27/2026	12.01.2026	WP (C) - 25040/2023	D. RAY	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	WRIT BRANCH-5
28/2026	12.01.2026	WP (C) - 4096/2023	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-11-21	WRIT BRANCH-1
34/2026	12.01.2026	ABLAPL- 8863/2024	S. CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 5000-01-01	BAIL-2
36/2026	12.01.2026	ABLAPL- 12812/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	
38/2026	12.01.2026	WP (C) - 89/2026	H. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	
39/2026	12.01.2026	WP (C) - 34461/2025	B.K. DALI	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	
41/2026	12.01.2026	WP (C) - 153/2026	A. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
43/2026	12.01.2026	WP (C) - 36910/2025	K. MANDAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-2)
46/2026	12.01.2026	WP (C) -	B. K. SETHI	C.O.	COURT NO.	Order Dtd. 2026-01-09	WRIT

		18237/2025			25		BRANCH-6
48/2026	12.01.2026	WP (C) - 36067/2025	S. BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-1)
49/2026	12.01.2026	WP (C) - 33068/2025	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-02-05	WRIT BRANCH-2
58/2026	12.01.2026	WP (C) - 5213/2025	A. P. SINGH	C.O.	COURT NO. 20	Order Dtd. 2026-01-07	
71/2026	12.01.2026	WP (C) - 37228/2025	B K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2026-01-08	WRIT BRANCH-3
99/2026	12.01.2026	WP (C) - 37617/2025	S.K.SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-4
13/2026	12.01.2026	WP (C) - 21812/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-4
14/2026	12.01.2026	WP (C) - 3896/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH-8
20/2026	12.01.2026	WA- 3497/2024	NIRANJAN HOTA	GENERAL		Order Dtd. 2025-02-25	
26/2026	12.01.2026	WP (C) - 89/2026	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2026-01-09	
28/2026	12.01.2026	WP (C) - 37762/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-6
30/2026	12.01.2026	WP (C) - 560/2026	SURYAKANT PALAI	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-2)
45/2026	12.01.2026	WP (C) - 564/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-2
47/2026	12.01.2026	WA- 1672/2025	KABITA PATRA	GENERAL		Order Dtd. 2026-01-07	
50/2026	12.01.2026	WP (C) - 3698/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-11-17	WRIT BRANCH-6
59/2026	12.01.2026	BLAPL- 7258/2025	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-01-08	BAIL-2
53/2026	12.01.2026	WA- 1400/2024	PRABHAT RANJAN BEHERA	GENERAL		Order Dtd. 2026-01-06	WRIT APPEAL
72/2026	12.01.2026	CRLREV- 548/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-06	
80/2026	12.01.2026	WP (C) - 27102/2025	DEBA KUMAR RATH	GENERAL		Entire Brief	

01/2026	12.01.2026	WP (C) - 31667/2025	DEBA KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH-7
02/2026	12.01.2026	WP (C) - 19368/2018	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-2)
11/2026	12.01.2026	OJC- 4819/1995	SIBANANDA PATRA	GENERAL		Entire Brief	
19/2026	12.01.2026	WP (C) - 40447/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-16	WRIT BRANCH-7
28/2026	12.01.2026	CRLMC- 4671/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-09	
34/2026	12.01.2026	ABLAPL- 112/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-09	
46/2026	12.01.2026	ABLAPL- 120/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-09	
56/2026	12.01.2026	WP (C) - 32456/2025	PABITRA KUMAR PAIK	GENERAL		Order Dtd. 2025-12-12	WRIT BRANCH (DIVISION BENCH-1)
51/2026	12.01.2026	CMP- 1713/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-01-06	
56/2026	12.01.2026	ABLAPL- 134/2026	MANORANJAN DAS	GENERAL		Order Dtd. 2026-01-09	BAIL-2
73/2026	12.01.2026	MATA- 456/2025	RAJENDRA NARAYAN ROUT	GENERAL		Entire Brief	
76/2026	12.01.2026	WP (C) - 32199/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-3
79/2026	12.01.2026	WP (C) - 32201/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-4
81/2026	12.01.2026	WP (C) - 32208/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-4
10/2026	12.01.2026	WP (C) - 31468/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-3
15/2026	12.01.2026	CONTC- 5071/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-01-08	
19/2026	12.01.2026	WP (C) - 37661/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-01-07	WRIT BRANCH (DIVISION BENCH-1)
21/2026	12.01.2026	WP (C) - 31476/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-3

27/2026	12.01.2026	MA-222/1988	ASHIS KUMAR MISHRA	GENERAL		Judgement Dtd. 2001-12-12	MISC. APPEAL SEC.
32/2026	12.01.2026	WP (C) - 11777/2018	B K DAS	GENERAL		Entire Document	WRIT BRANCH-8
37/2026	12.01.2026	ABLAPL-14347/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2025-12-23	BAIL-2
46/2026	12.01.2026	WPC (OAC) - 1/2013	PRAHALLAD CHANDRA DAS	GENERAL		Entire Brief	OA Branch
49/2026	12.01.2026	CONTC-6312/2025	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-01-09	CONTEMPT
50/2026	12.01.2026	CONTC-6310/2025	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-01-09	
51/2026	12.01.2026	CONTC-6256/2025	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-01-09	
52/2026	12.01.2026	CONTC-6255/2025	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-01-09	
53/2026	12.01.2026	CONTC-6254/2025	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-01-09	
57/2026	12.01.2026	CONTC-6253/2025	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-01-09	
51/2026	12.01.2026	CONTC-6252/2025	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-01-09	
58/2026	12.01.2026	CONTC-6251/2025	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-01-09	
72/2026	12.01.2026	CONTC-862/2025	SURYAKANT PALAI	GENERAL		Order Dtd. 2026-01-09	
80/2026	12.01.2026	WP (C) - 19175/2025	CHIRANJEEV BIDYABHUSAN	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-3
07/2026	12.01.2026	WP (C) - 29964/2023	DIRECTORATE OF FIRE AND EMERGENCY SERVICES	GENERAL		Judgement Dtd. 2025-11-28	WRIT BRANCH-2
29/2026	12.01.2026	CRLMC-5682/2025	B K DAS	GENERAL		Order Dtd. 2026-01-07	
71/2026	12.01.2026	RFA-91/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-06	FIRST APPEAL
25/2026	12.01.2026	CRLREV-669/2017	RAJKISHORE MALLIK	GENERAL		Lower Court Record	CRIMINAL REVISION
30/2026	12.01.2026	ABLAPL-79/2026	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2026-01-08	BAIL-2
31/2026	12.01.2026	WP (C) - 27661/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-07	
17/2026	12.01.2026	CRLMC-5639/2025	P BEURA	GENERAL		Order Dtd. 2026-01-06	
46/2026	12.01.2026	WP (C) -	R C MOHAPATRA	GENERAL			

		24662/2014					
55/2026	12.01.2026	CONTC-4296/2025	NALINI PRUSTY	GENERAL		Order Dtd. 2025-09-26	
53/2026	12.01.2026	ABLAPL-114/2026	AK MOHANTY	GENERAL		Order Dtd. 2026-01-09	BAIL-2
32/2026	12.01.2026	WP (C) - 11777/2018	D SAMAL	GENERAL		CounterRejoinder, Entire Order, Petition With Annexures,	WRIT BRANCH-8
33/2026	12.01.2026	WP (C) - 4752/2019	R M NAYAK	GENERAL		Order Dtd. 2025-12-24	WRIT BRANCH-5
34/2026	12.01.2026	WP (C) - 4752/2019	R M NAYAK	GENERAL		Order Dtd. 2025-12-24	WRIT BRANCH-5
35/2026	12.01.2026	CRLMC-2331/2016	S MALLICK	GENERAL		CounterRejoinder, Entire Order, Petition With Annexures,	CRIMINAL MISC
36/2026	12.01.2026	ABLAPL-5002/2025	B BARIK	GENERAL		Order Dtd. 2025-08-12	
37/2026	12.01.2026	ABLAPL-9100/2025	B BARIK	GENERAL		Order Dtd. 2025-08-12	
38/2026	12.01.2026	CRLMP-1479/2025	H K PATRA	GENERAL		Order Dtd. 2026-01-09	
39/2026	12.01.2026	WP (C) - 35458/2025	B ROUT	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-3
90/2026	12.01.2026	CRLREV-878/2025	B ROUT	GENERAL		Order Dtd. 2026-02-03	
91/2026	12.01.2026	CRLMP-1598/2025	B ROUT	GENERAL		Order Dtd. 2025-12-03	
92/2026	12.01.2026	CRLMP-1588/2025	B ROUT	GENERAL		Order Dtd. 2025-12-03	
94/2026	12.01.2026	WP (C) - 35419/2025	B R DALAI	GENERAL		Order Dtd. 2026-01-05	WRIT BRANCH-4
95/2026	12.01.2026	CRLA-807/2025	S BISWAL	GENERAL		Order Dtd. 2025-07-25	CRIMINAL APPEAL
01/2026	12.01.2026	CRLREV-669/2025	S BISWAL	GENERAL		Order Dtd. 2025-12-23	
03/2026	12.01.2026	RSA-256/2025	S DAS\	GENERAL		CounterRejoinder, Entire Order, Petition With Annexures,	SECOND APPEAL
04/2026	12.01.2026	WP (C) - 28085/2025	S DAS	GENERAL		CounterRejoinder, Entire Order, Petition With Annexures,	WRIT BRANCH (DIVISION BENCH-2)
05/2026	12.01.2026	WP (C) -	S DAS	GENERAL		CounterRejoinder, Entire	WRIT

		28055/2025				Order, Petition With Annexures,	BRANCH-6
06/2026	12.01.2026	CONTC-4571/2025	S DAS	GENERAL		Order Dtd. 2026-01-09	
08/2026	12.01.2026	CONTC-4572/2025	S DAS	GENERAL		Order Dtd. 2026-01-09	CONTEMPT
22/2026	12.01.2026	WP (C) - 431/2026	J P KAR	GENERAL		Order Dtd. 2026-01-09	
23/2026	12.01.2026	WP (C) - 31365/2025	A K RANA	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-7
24/2026	12.01.2026	WP (C) - 37172/2025	M BEHERA	GENERAL		Order Dtd. 2026-01-08	
25/2026	12.01.2026	CRLMC-5409/2025	BAIDYANATH	GENERAL		Order Dtd. 2025-12-18	
26/2026	12.01.2026	WP (C) - 35923/2025	J SAHOO	GENERAL		Order Dtd. 9999-12-31	
12/2026	12.01.2026	ABLAPL-80/2026	B. N. SAHU	GENERAL		Order Dtd. 2026-01-08	BAIL-2
21/2026	12.01.2026	WP (C) - 312/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-01-09	
22/2026	12.01.2026	WP (C) - 320/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-3
23/2026	12.01.2026	ABLAPL-10760/2025	B. N. SAHU	GENERAL		Order Dtd. 2026-01-29	BAIL-1
35/2026	12.01.2026	OJC-2553/1991	H JENA	GENERAL		Order Dtd. 1993-02-24	
36/2026	12.01.2026	FAO-293/2021	P K BEHERA	GENERAL		Order Dtd. 2025-12-24	MISC. APPEAL SEC.
37/2026	12.01.2026	MATA-107/2023	B DAS	GENERAL		Order Dtd. 2025-12-24	FIRST APPEAL
38/2026	12.01.2026	SA-197/1994	A P SAHOO	GENERAL		Order Dtd. 2022-09-06	
39/2026	12.01.2026	WA-3473/2024	J D MUDULI	GENERAL		Order Dtd. 2025-04-15	
40/2026	12.01.2026	WP (C) - 13607/2019	J D MUDULI	GENERAL		Petition With Annexures	WRIT BRANCH-2
41/2026	12.01.2026	CONTC-10453/2023	A B MALLICK	GENERAL		Order Dtd. 2026-01-09	CONTEMPT
43/2026	12.01.2026	WP (C) - 10682/2004	H JENA	GENERAL		Counter Rejoinder, Petition With Annexures,	
45/2026	12.01.2026	CRLREV-144/2023	S NAYAK	GENERAL		Misc. case Last Order, Petition With Annexures,	CRIMINAL REVISION

46/2026	12.01.2026	WP (C) - 36910/2025	BRAHMANANDA SAHOO	GENERAL		Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-2)
47/2026	12.01.2026	CRP-4/2014	P BARIK	GENERAL		Order Dtd. 2025-12-23	CIVIL REVISION
48/2026	12.01.2026	WP (C) - 36910/2025	BRAHMANANDA SAHOO	GENERAL		Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-2)
49/2026	12.01.2026	WP (C) - 23689/2017	S K MOHAPATRA	GENERAL		Order Dtd. 2021-09-09	WRIT BRANCH-5
50/2026	12.01.2026	WP (C) - 23689/2017	S K MOHAPATRA	GENERAL		Order Dtd. 2021-09-09	WRIT BRANCH-5
51/2026	12.01.2026	WP (C) - 13988/2025	A T NAYAK	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-8
53/2026	12.01.2026	CRLMC- 5693/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-12	
55/2026	12.01.2026	CONTC- 5699/2025	T BARIK	GENERAL		Order Dtd. 2026-01-08	
57/2026	12.01.2026	WP (C) - 219/2026	R K SAHOO	GENERAL		Order Dtd. 2026-01-27	
58/2026	12.01.2026	WP (C) - 33255/2025	S K PARIDA	GENERAL		Order Dtd. 2025-12-17	
51/2026	12.01.2026	WP (C) - 1413/2025	S K PARIDA	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-7
52/2026	12.01.2026	WP (C) - 32476/2025	H K MOHANTA	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH (DIVISION BENCH-3)
53/2026	12.01.2026	WP (C) - 36551/2025	B DAS	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH-2
54/2026	12.01.2026	CMP- 1762/2025	C R NAYAK	GENERAL		Order Dtd. 2025-12-18	
55/2026	12.01.2026	CONTC- 6349/2025	U CHHOTARAY	GENERAL		Order Dtd. 2026-01-09	
56/2026	12.01.2026	CONTC- 3158/2025	U CHHOTARAY	GENERAL		Order Dtd. 2026-01-09	CONTEMPT
57/2026	12.01.2026	CONTC- 6340/2025	U CHHOTARAY	GENERAL		Order Dtd. 2026-01-09	
58/2026	12.01.2026	ABLAPL- 13947/2025	D SAMAL	GENERAL		Order Dtd. 2026-01-09	
59/2026	12.01.2026	CRLA- 341/2025	S NAYAK	GENERAL		Order Dtd. 9999-12-31	
70/2026	12.01.2026	WP (C) -	P K DAS	GENERAL		Order Dtd. 2026-01-08	WRIT

		37159/2025					BRANCH-7
72/2026	12.01.2026	WA-732/2025	P K DAS	GENERAL		Order Dtd. 2026-01-07	WRIT APPEAL
73/2026	12.01.2026	WP (C) - 37089/2025	R SAMAL	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-2
74/2026	12.01.2026	WP (C) - 31902/2025	K R MOHANTY	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-2
75/2026	12.01.2026	WP (C) - 20751/2025	SHAKTI SHANKAR PATRA	GENERAL		Petition With Annexures	WRIT BRANCH-6
96/2026	12.01.2026	CMP-655/2025	P. R. SWAIN	GENERAL		Order Dtd. 2026-01-09	
99/2026	12.01.2026	CRMC-10215/2001	T R DAS	GENERAL		Judgement Dtd. 2010-04-12	
32/2026	12.01.2026	ABLAPL-15025/2025	P. K. PATRI	GENERAL		Order Dtd. 2026-01-06	
33/2026	12.01.2026	CMP-1135/2025	J P KAR	GENERAL		Order Dtd. 2026-01-21	
35/2026	12.01.2026	CRLMC-52/2026	J P KAR	GENERAL		Order Dtd. 2026-01-21	
37/2026	12.01.2026	CMP-2131/2025	P. K. PATRI	GENERAL		Order Dtd. 2026-01-08	
40/2026	12.01.2026	AHO-155/1993	M K PANI	GENERAL		Order Dtd. 2000-10-17	
42/2026	12.01.2026	WP (C) - 7620/2015	M K PANI	GENERAL		Order Dtd. 2000-10-17	WRIT BRANCH (DIVISION BENCH)
44/2026	12.01.2026	CRLREV-998/2017	M K PANI	GENERAL		Order Dtd. 2025-12-01	CRIMINAL REVISION
45/2026	12.01.2026	WP (C) - 21887/2017	S K DAS	GENERAL		Judgement Dtd. 2017-10-23 Petition With Annexures,	
47/2026	12.01.2026	LAA-44/2015	U K PANDA	GENERAL		Order Dtd. 2025-07-16	FIRST APPEAL
50/2026	12.01.2026	WP (C) - 16026/2019	M R BEHURA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)
51/2026	12.01.2026	WP (C) - 33078/2023	B DASH	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-5
52/2026	12.01.2026	SA-332/1998	S SAMAL	GENERAL		Order Dtd. 2024-01-08	SECOND APPEAL

53/2026	12.01.2026	WP (C) - 1860/2016	N K ROUT	GENERAL		Entire Order	WRIT BRANCH-3
54/2026	12.01.2026	WP (C) - 2589/2007	K K NATH	GENERAL		Judgement Dtd. 2014-03-14 Petition, Annexure, Petition With Annexures,	
55/2026	12.01.2026	BLAPL- 8057/2022	S K PRADHAN	GENERAL		Order Dtd. 2023-03-28	BAIL-2
56/2026	12.01.2026	WP (C) - 18748/2023	S K MOHARANA	GENERAL		Order Dtd. 2025-08-14	WRIT BRANCH-5
57/2026	12.01.2026	WP (C) - 9928/2016	D SAMAL	GENERAL		Order Dtd. 2025-12-05	WRIT BRANCH-8
58/2026	12.01.2026	CONTC- 3270/2023	H K MALLICK	GENERAL		Order Dtd. 2023-05-19	CONTEMPT
59/2026	12.01.2026	WP (C) - 19388/2023	L D SAHOO	GENERAL		Order Dtd. 2026-01-07	WRIT BRANCH (DIVISION BENCH-1)
60/2026	12.01.2026	WP (C) - 691/2026	L SAHOO	GENERAL		Order Dtd. 2026-03-25	
61/2026	12.01.2026	WP (C) - 694/2026	L SAHOO	GENERAL		Order Dtd. 2026-03-25	
62/2026	12.01.2026	WP (C) - 712/2026	L SAHOO	GENERAL		Order Dtd. 2026-03-25	
63/2026	12.01.2026	WP (C) - 717/2026	L SAHOO	GENERAL		Order Dtd. 2026-03-25	
64/2026	12.01.2026	WP (C) - 12819/2024	B R DASH	GENERAL		Order Dtd. 2026-03-12	WRIT BRANCH-5
65/2026	12.01.2026	CONTC- 4829/2025	P K NAYAK	GENERAL		Order Dtd. 2026-01-09	CONTEMPT
66/2026	12.01.2026	WP (C) - 21938/2025	S MOHARANA	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-7
67/2026	12.01.2026	WP (C) - 35643/2025	K DAS	GENERAL		Order Dtd. 9999-12-31	
69/2026	12.01.2026	WP (C) - 23009/2024	J R BEHERA	GENERAL		Order Dtd. 2026-01-12	
70/2026	12.01.2026	WP (C) - 25780/2025	B SHARMA	GENERAL		Order Dtd. 2025-09-18	WRIT BRANCH-7
72/2026	12.01.2026	BLAPL- 11470/2025	P K DAS	GENERAL		Order Dtd. 2026-01-12	BAIL-1
73/2026	12.01.2026	WP (C) -	J R BEHERA	GENERAL		Order Dtd. 2026-01-08	WRIT

		37435/2025					BRANCH-2
74/2026	12.01.2026	WP (C) - 22616/2025	J R BEHERA	GENERAL		Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-3)
75/2026	12.01.2026	CONTC- 6001/2025	H K MALLICK	GENERAL		Order Dtd. 2026-01-06	
76/2026	12.01.2026	WP (C) - 32076/2025	J P KAR	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH-3
77/2026	12.01.2026	WP (C) - 534/2026	J P KAR	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH-4
78/2026	12.01.2026	BLAPL- 11683/2025	J P KAR	GENERAL		Order Dtd. 2026-01-12	
79/2026	12.01.2026	WP (C) - 401/2026	J P KAR	GENERAL		Order Dtd. 2026-01-12	
80/2026	12.01.2026	WP (C) - 274/2026	J P KAR	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH-3
81/2026	12.01.2026	ABLAPL- 169/2026	J P KAR	GENERAL		Order Dtd. 2026-01-12	BAIL-2
82/2026	12.01.2026	WP (C) - 36816/2025	S K PARIDA	GENERAL		Order Dtd. 9999-12-31	
83/2026	12.01.2026	WP (C) - 36851/2025	S K PARIDA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3
84/2026	12.01.2026	WP (C) - 36866/2025	S K PARIDA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7
85/2026	12.01.2026	WP (C) - 36838/2025	S K PARIDA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-2
86/2026	12.01.2026	WP (C) - 138/2026	D BISWAL	GENERAL		Order Dtd. 2026-01-08	WRIT BRANCH-2
87/2026	12.01.2026	WP (C) - 29220/2024	S SATAPATHY	GENERAL		Order Dtd. 2025-09-02	
88/2026	12.01.2026	ABLAPL- 12485/2024	A MOHANTY	GENERAL		Order Dtd. 2025-07-14	
89/2026	12.01.2026	ABLAPL- 12594/2024	A MOHANTY	GENERAL		Order Dtd. 2025-07-14	BAIL-1
90/2026	12.01.2026	WP (C) - 37318/2025	N C ROUT	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH-8

01/2026	12.01.2026	WP (C) - 37848/2025	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1
02/2026	12.01.2026	WP (C) - 31479/2025	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6
03/2026	12.01.2026	WP (C) - 36238/2025	P K JENA	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH-7
04/2026	12.01.2026	WP (C) - 34448/2025	K N SAHOO	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-5
05/2026	12.01.2026	WP (C) - 31365/2025	K N SAHOO	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-7
06/2026	12.01.2026	WP (C) - 28864/2025	K N SAHOO	GENERAL		Order Dtd. 2026-01-09	
07/2026	12.01.2026	CMP- 2044/2025	K N SAHOO	GENERAL		Order Dtd. 2026-01-09	
08/2026	12.01.2026	CONTC- 5263/2025	B P	GENERAL		Order Dtd. 2026-01-20	

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